Satellite Communication Facilities in Andaman and Nicobar Islands

4260. SHRI MANORANJAN BHAKTA: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) Government's decision with regard to providing satellite communication facilities in the Union Territory of Andaman and Nicobar Islands; and
- (b) the number of new stations proposed to be set up and when?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA): (a) Satellite Communication facilities already been provided at Port Blair and Car Nicobar in the Union Territory of Andaman and Nicobar Islands and is being extended to other locations.

(b) Three, by 1986-87.

Policy to encourage Small Scale Industries

4261. SHRI JAGANNATH PRASAD: Will the Minister of INDUSTRY be pleased to state :

- (a) whether Government have formulated any policy to encourage small scale industries to register small entreprenenrs and to make adequate quantity of raw materials available to them for running the industries:
- (b) if so, the details thereof and the number of small entrepreneurs who have been issued licences so far under the aforesaid policy; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (c). In the small scale sector, an entrepreneur normally need not obtain any licence for setting up a unit. However, in their own interest, they are advised to register their units with the respective State Director of Industries to enable them to avail facilities and assistance including raw materials from Govenment under the programme of development of small scale industries.

Most of the raw materials produced indigenously have been de-controlled and the units are free to take these materials directly from producers, stockyards of the producers, the State Small Industries Corporations from the open market and can also import as per prevalent import policy.

Import of Chemicals and Pesticides

4262. SHRI JAGANNATH PATTNAIK: Will the Minister of INDUSTRY be pleased to state:

- (a) whether targets of the production of various chemicals and pesticides are being fulfilled in keeping with the capacity:
 - (b) if so, the details thereof;
- (c) the quantity of these items imported and the value thereof in terms of foreign exchange during the last three years; and
- (d) the remedial steps Government have taken for achieving self-sufficiency in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS (SHRI R. K. JAICHANDRA SINGH): (a) to (d). While no production targets are fixed as such for the chemical industry as a whole, the objective in planning is to identify the gap between the projected demand and the likely production capacity and to take steps to bridge this gap. At the end to the Sixth Five Year Plan period, sufficient capacity has been created to meet most of the indigenous requirements of major chemicals.

Imports of major inorganic and organic chemicals during the years 1980-81 and 1981-82 are as below: